NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.12.2017.- 6-1. 8

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 121/17 in CP No.44/17	-	For orders	241/ 242	Erofab Exports Pvt. Ltd., & Others Vs Gartex Insta Apparels Pvt. Ltd., & Others

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

RIDHIMA. T

Petilioness

AKLAW CHAMBERS

8123013569.

2. SAJI.P. JOHN Advade L Remand .
SAJ Legal Advade L Remand . 121/12 7.

ORDER

Counsel for Respondent is present. Matter is listed for passing orders in IA 121/17. Orders are under preparation. List it on 19.01.2018.

Member (T)

Member (J)